

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 90 OF 2023/ EZ

IN THE MATTER OF:

Rural Organization for

Social empowerment (ROSE) ----- APPLICANT

VERSUS

State of Odisha & Others ----- RESPONDENTS

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By the Respondent Nos.5, 6 & 7 through

(TARUN PATNAIK)

PLACE: CUTTACK

DATE: 10.01.2024

ADDL. STANDING COUNSEL



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 90 OF 2023/ EZ

IN THE MATTER OF:

Rural Organization for
Social empowerment (ROSE) ----- APPLICANT

VERSUS

State of Odisha & Others ----- RESPONDENTS

COUNTER AFFIDAVIT ON BEHALF OF
THE RESPONDENT NOS.5, 6 & 7

I Sri Prasanta Kumar Moharana, S/o- Purusottam Moharana aged about 47 years at present working as Tahasildar, Khaira at Bishnupur, PO/PS.- Khaira, Dist- Balasore, Odisha, do hereby solemnly affirm and state as under.

1. That, I have been arrayed as the Respondent No.7 in the present Original Application. I have been duly authorized to file this affidavit on behalf of the Respondent Nos.5 & 6.



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2. That, I have gone through the present Original Application as well as the Annexures annexed thereto and understood the contents thereof. I am also well acquainted with facts and circumstances of the cases and competent to swear this affidavit in my official capacity.
3. That, in this O.A. the Applicant has prayed for issuance of direction to the Respondents to stop all mining activities within the Kuldiha Wildlife Sanctuary, the Eco-Sensitive Zone linked to it and the conservation reserve as declared vide Notification No.1166, Dt. 20-01-2023 issued by the Forest, Environment & Climate Change Department Govt. of Odisha vide Annexure-A/7 of the Application and restrain the State Respondents from granting any mining lease in the said area.
4. That, at the outset, it is humbly submitted the present Original Application filed by the Applicant suffers from non-joinder of necessary parties. As mentioned herein after, lease holders in respect of 14 Nos. of

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quarries are operating after lease deed has been executed in their favour. The Deponent seeks to rely on the chart enclosed to state that presently, 14 lessees are operating. The Applicant has prayed for a direction from this Hon'ble Tribunal to stop all the mining activities in an around the conservation reserve which is inclusive of the aforesaid quarries and therefore, any such direction which may be passed by this Hon'ble Tribunal may prejudice the interest of the lessees who are currently carrying out mining operations. Thus, such lease holders ought to be made parties in the present application before any order is passed which may affect their rights.

Copy of the chart depicting the details of the 14 nos. of quarries is annexed herewith and marked as Annexure-R7/A.

5. That, it is pertinent to mention that vide notification dated 21.11.2022 issued by General Administration, the Administrative Department with respect to the Minor Minerals in the State of Odisha has been

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transferred to Department of Steel and Mines. The Department of Revenue & Disaster Management, Respondent No.1 is no longer with the charge of dealing with the Minor Minerals in the State of Odisha. The aforesaid change in the administrative department has been intimated by the Revenue & Disaster Management vide its letter dated 06.01.2023 to all the Collectors in the State of Odisha. Since the present application deals with mining operation of Stone quarries, which is a Minor mineral, the Department of Steel and Mines is a necessary party to the present application.

Copy of the letter dated 06.01.2023 issued by the Revenue and Disaster Management is annexed herewith as **Annexure-R7/B**.

6. That, in reply to the averments made in Paragraph No.4.1, it is submitted that the quarries which have been decided to be leased out does not come under ESZ. It is not a fact that said leases are within the Eco Sensitive Zone as has been alleged by the Applicant

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and the Applicant is put to strict proof of the same. It is stated that prior to the decision taken to lease out the quarry leases, a DGPS survey for all the 97 sairat sources in Khaira Tahasil was completed by the survey team of Odisha Space Applications Centre (ORSAC). The final surveyed lease boundaries overlaid on the cadastral plots of the concerned Mouza sheets was examined and it was found that all the lease areas are situated outside the boundaries of the ESZ. The said fact was communicated by Odisha Space Applications Centre vide its letter dated 15.02.2020 addressed to the Tahasildar, Khaira. The geographical coordinates of all the 97 quarries was examined and it was found that the said lease areas do not come under the Eco Sensitive Zone.

It is further stated that the deponent seeks to rely on the table to depict the distance of the ~~13~~ leases operating currently from the boundaries of the Eco sensitive zone and Conservation Reserve which will show that all the ~~13~~ leases are outside the Eco sensitive zone and Conservation Reserve;



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Quarry No.	Quarry Boundary Pillar No.	Shortest Distance to ESZ (in Mtrs)	Nearest Conservation Reserve Boundary Pilar
21	21F	3 Mtr.	978
29	32B	17 Mtr.	970
30	51M	8.67 Mtr.	967
32	32B	16 Mtr.	970
44	44B / 44D	15/7.85 Mtr.	942/938
51	51M	9 Mtr.	967
69	69 I	13 Mtr.	841
75	75B	12 Mtr.	804
77	77 G	50 Mtr.	802
97	97 E	6 Mtr.	755
101	101 F	12.5 Mtr.	969
74	74 J	20 Mtr.	805
33	33 M	9 Mtr.	967

Copy of the letter dated 15.02.2020 Odisha Space Applications Centre is annexed herewith as Annexure-R7/C.

Copy of the chart depicting the geographical coordinates of the all 97 quarries is annexed herewith as Annexure-R7/D.

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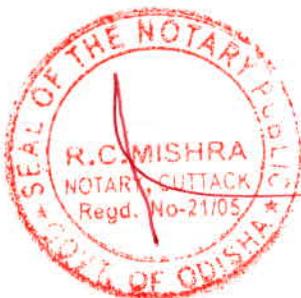
7. That, in reply to the averments made in Paragraph Nos. 4.2 to 4.7, the same needs no reply as it is a matter of record.
8. That, in reply to the averments made in Paragraph No.4.8, it is stated that as per direction contained in the **Binay Kumar Dalei v. State of Odisha and Others** reported in (2022) 5 SCC 33, mining operations are permissible after the implementation of Comprehensive Wildlife Management Plan and declaration of the conservation reserve under Section 36A of the Wildlife Protection Act, 1972. Therefore, the decision for grant of quarry leases in the said area has been taken after complying with the pre-conditions specified by the Apex Court in the aforesaid judgment. It is not a fact that the quarrying operations will be carried out within the conservation reserve. It is also pertinent to mention that the Applicant has not challenged the letters dated 01.05.2023 & 04.05.2023 issued by the ADM, Balasore

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and in absence of the said challenge, no relief can be granted to the Applicant.

9. That, in reply to the averments made in Paragraph No.4.9, it is submitted that Section 36A of the Wildlife Protection Act, 1972 is not applicable to the present facts of the case. It is not a fact that the 97 auction quarries where mining is being carried out or is proposed to be carried out come within the conservation reserve. The said quarries do not come under the Traditional Elephant Corridor. Between the boundary of the ESZ and the quarries, a corridor in an average of 30 meters has been left out in order to clearly demarcate the ESZ. All the 97 quarries are coming outside of the coordinates specified in the Notification No. 2539 dated 09.08.2017 which will evident from the chart annexed as Annexure-A/6. It is to be noteworthy to mention that the area of some of the quarries has been reduced to limit it's boundary outside ESZ and Traditional Elephant corridor.



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10. That in reply to the averment in Paragraph No. 4.10 & 4.11, it is submitted that as per direction of the Principal Bench of Hon'ble Tribunal, the State Govt. has implemented the Comprehensive wildlife management plan and completed the declaration of Elephant Corridor process as Conservation Reserve as per section 34 (A) of 1972 Act. The Hon'ble Supreme Court in its directions contained in *Binay Kumar Dalei* Supra has allowed the resumption of mining operations after the implementation of Comprehensive wildlife management plan and declaration of traditional elephant corridor. Both the pre-conditions for resuming operations have been fulfilled in the present case. It is also pertinent to mention that mining activity in the 97 quarries would be carried out in the areas being outside the traditional elephant corridor. There will be no obstruction in the free movement of the Elephants.

11. That in reply to the averments made in Paragraph No. 4.12, it is stated that order dated 17.08.2021 passed

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by the Hon'ble Tribunal in OA No.129/2016 has no relevance to the facts of the case. The Applicant has failed to adduce any evidence before this Hon'ble Tribunal to show that the operation of the 97 quarries will affect the movement of elephants through the corridor. The demarcation of the areas reserved for quarrying operations has been done keeping in mind the movement of elephants and therefore, no adverse impact by operation of the quarries.

12. That in reply to the averments made in Paragraph Nos. 4.13 to 4.15, it is submitted that the location of the 97 quarries are outside the conservation reserve and eco sensitive zone. The conservation reserve is located within the eco-sensitive zone. Eco-Sensitive Zones ("ESZ") or 'Ecologically Fragile Areas' are notified by the Ministry of Environment, Forests and Climate Change under the provisions of the Environment Protection Act, 1986 around the boundary of a 'protected area' i.e. national park, sanctuary, conservation reserve or community reserve which are

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often termed as "Protected Area(s)" to create a "shock absorber/ transition zone" in the Protected Areas and to preserve the areas outside such areas, which are often considered as vital ecological corridor links, by regulating and managing the activities around such Protected Areas. Thus, the Conservation Reserve being inside the Eco Sensitive Zone and the quarries being situated outside the eco sensitive zone, the present application has no cause of action and the same ought to be dismissed by this Hon'ble Tribunal.

13. That in reply to the averments made in Paragraph Nos. 4.13 to 4.15, it is stated that it is not a fact that 97 quarries are situated within the conservation reserve. The Applicant is put to strict proof of the same. No documentary evidence whatsoever has been filed before this Hon'ble Tribunal to show that the location of 97 quarries is within the conservation reserve.

14. That in reply to the averment made in Paragraph No.4.18, it is submitted that the Applicant's contention that the few elephant deaths have occurred

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due to the mining operations in the past is unsubstantiated and without any basis.

15. That in reply to the averment made in Paragraph No.4.19, it is submitted that Section 36A of the Wildlife Protection Act has no application in the present case since the quarries are situated outside the conservation reserve.

16. That in reply to the averment made in Paragraph No.4.20, it is submitted that the State Government has nowhere undertaken in the action plan that the mining operations will be submitted. The Hon'ble Supreme Court in *Binay Kumar Dalei* Supra has allowed mining operations to resume after implementation of the comprehensive management plan and the notification of the conservation reserve.

It is stated that Sri Binay Kumar Dalei and others had approached the Hon'ble High Court of Odisha in W.P. (C) No. 5691/2023 which was disposed of vide order dated 01-03-2023 with direction to the Collector &

District Magistrate Balasore to consider the



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representation filed by the petitioner therein and pass appropriate order in accordance with law within a period of 4 weeks from the date of production of certified copy of this order. Pursuant to the said order, the Collector & District Magistrate, Balasore has passed order on 21-04-2023 with direction to the Tahasildar, Khaira to extend the validity period of lease for a further period of 2 years 4 months 12 days or the actual number of days as per calculation w.e.f. the date of closure i.e. 21-10-2019 till the validity period of such lease deed in respect of Stone Quarries No. 101,21 & 44 situated in Mouza- Sarisua Kapilajhari Bandhanata under Khaira Tahasil subject to observation of all other formalities as prescribed under the Odisha Minor Mineral Concession Rules, 2016 till the new system is put in. Consequently, the leases have been extended as per the order of the Collector, Balasore.

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17. That the deponent craves leave of this Hon'ble Tribunal to file further affidavit, if required, for proper adjudication of this case.

18. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.

Identified by

[Handwritten signature]
Advocate

Prasanta Kumar Moharana
Deponent 10.1.24

**TAHASEEDAR
KHAIRA**

CERTIFICATE

Certified that white cartridge papers are not available

[Handwritten signature]
(TARUN PATNAIK)

ADDL. STANDING COUNSEL

PLACE: CUTTACK

DATE: 10.01.2024

Solemnly affirm on in Oath by the Deponent
at Cuttack on... 10.01.24... being identified
by *[Handwritten signature]*
Advocate/Adv's Clerk/S.O., AG's office/Notary
personally, that the facts stated above are
true to the best of his/her knowledge.

[Handwritten signature]
RAMA CHANDRA MISHRA, NOTARY
CUTTACK TOWN, REGD. No-21105

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ANNEXURE - R7/A

Present Status of Operational Sources Minor Mineral Sources Under Khaira Tahasil

SL NO	Name of minor mineral source	Name and Address of the Lessee	Salrat Case No	Type of Minor Mineral	Area of the Source in Ac. as per DGPS Survey	EC Approval Letter No. & Date	Modification Mining Plan Letter No & Date	Deposit MR NO. & Date	Agreement No. & Date	CTO No. & Date
1	2	3	4	5	6	8	9	10	11	12
1	Sarisua Kapilajhari Bandhanata Quarry No-21	Snehalata Mishra W/o-Laxman Mishra At/Po-Apartibindha Dist. Bhadrak	16/2017-18	Ordinary Stone	0.815	106/DEIAA, Dt-12/02/2018	1990/Mines, Dt-20/07/2023	0321804/3, Dt-11/09/2023	10112300971, Dt-01/09/23	77/23-24, Dt-07/09/2023
2	Sarisua Kapilajhari Bandhanata Quarry No-29	Brhamananda Panda S/o-Chakradhar Panda At-Itamundel Po. Kupari Dist. Balasore	24/2017-18	Ordinary Stone	0.747	120/DEIAA, Dt-12/02/2018	2171/Mines, Dt-10/08/2023	0321790/2, Dt-18/08/2023	10112300907, Dt-18/08/23	76/23-24, Dt-04/09/2023
3	Sarisua Kapilajhari Bandhanata Quarry No-30	Brhamananda Panda S/o-Chakradhar Panda At-Itamundeii Po. Kupari Dist. Balasore	25/2017-18	Ordinary Stone	0.802	122/DEIAA, Dt-12/02/2018	2175/Mines, Dt-10/08/2023	0321791/2, Dt-18/08/2023	10112300922, Dt-21/08/23	74/23-24, Dt-04/09/2023
4	Sarisua Kapilajhari Bandhanata Quarry No-32	Gajendranath Barik S/o-Chintamani Barik At-Baunshagadia Po- Haripur Dist. Balasore.	27/2017-18	Ordinary Stone	0.431	126/DEIAA, Dt-12/02/2018	2179/Mines, Dt-10/08/2023	0321793/2, Dt-21/08/2023	10112300924, Dt-21/08/23	70/23-24, Dt-01/09/2023
5	Sarisua Kapilajhari Bandhanata Quarry No-33	Prahallad Sahoo S/o-Baidyanath Sahoo At-Purusottampur Po- Khaira Dist. Balasore.	28/2017-18	Ordinary Stone	1.39	128/DEIAA, Dt-12/02/2018	2183/Mines, Dt-10/08/2023	0321803/3, Dt-04/09/2023	10112300965, Dt-04/09/23	78/23-24, Dt-08/09/2023
6	Sarisua Kapilajhari Bandhanata Quarry No-34	Manash Ranjan Mohapatra S/o- Kalandi Mohapatra At-Jagannathpur Po-Soro Dist. Balasore.	29/2017-18	Ordinary Stone	0.473	130/DEIAA, Dt-12/02/2018	2186/Mines, Dt-10/08/2023	0321797/2, 0321798/2, Dt-25/08/2023	10112300940, Dt-25/08/23	73/23-24, Dt-04/09/2023
7	Sarisua Kapilajhari Bandhanata Quarry No-44	Pritish Ku. Mohapatra S/o-Pradeep Ku. Mohapatra At/Po-Kupari Dist. Balasore	39/2017-18	Ordinary Stone	0.505	148/DEIAA, Dt-12/02/2018	1994/Mines, Dt-20/07/2023	0321774/2, Dt-27/07/2023	10112300846, Dt-27/07/23	57/23-24, Dt-02/08/2023
8	Sarisua Kapilajhari Bandhanata Quarry No-51	Amulya Prasad Das S/o-Gopinath Das At-Toranipada Po-Khaira Dist. Balasore.	40/2017-18	Ordinary Stone	1.035	160/DEIAA, Dt-12/02/2018	2190/Mines, Dt-10/08/2023	0321789/2, Dt-18/08/2023	10112300910, Dt-18/08/23	65/23-24, Dt-31/08/2023

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KHAIRA


21/11/23

SL NO	Name of minor mineral source	Name and Address of the Lessee	Sairat Case No	Type of Minor Mineral	Area of the Source in Ac. as per DGPS Survey	EC Approval Letter No. & Date	Modification Mining Plan Letter No & Date	Deposit MR NO. & Date	Agreement No. & Date	CTO No. & Date
9	Sarisua Kapilajhari Bandhanata Quarry No-101	Binaya Ku. Dalei S/o- Basudev Dalei At- Gadapokhari Po- Guapal Dist. Balasore	42/2017-18	Ordinary Stone	0.294	168/DEIAA, Dt- 12/02/2018	1998/Mines, Dt- 20/08/2023	0321775/2, Dt- 28/07/2023	10112300850, Dt- 28/07/23	62/23-24, Dt- 17/08/2023
10	Sarisua Kapilajhari Bandhanata Quarry No-69	Pradeep Ku. Jena S/o- Birabhadra Jena At- Mundahata Po- Kaithagadia	65/20217-18	Ordinary Stone	1.78	240/DEIAA, Dt- 31/08/2018	2214/Mines, Dt- 10/08/2023	0321787/2, Dt- 18/08/2023	10112300911, Dt- 18/08/23	66/23-24, Dt- 31/08/2023
11	Sarisua Kapilajhari Bandhanata Quarry No-74	Sarat Kumar Nayak S/o- Bhagaban Nayak At- Mahulapankha, Po- Kahaliagadia, Dist-Keonjhar	72/2017-18	Ordinary Stone	0.46	244/DEIAA, Dt- 31/08/2018	2210/Mines, Dt- 10/08/2023	0321792/2, Dt- 21/08/2023	10112300927, Dt- 22/08/23	71/23-24, Dt- 11/09/2023
12	Sarisua Kapilajhari Bandhanata Quarry No-75	Bimbadhar Nayak S/o- Manmathnath Nayak At Po- Guapal Dist. Balasore	73/2017-18	Ordinary Stone	1.29	246/DEIAA, Dt- 31/08/2018	2198/Mines, Dt- 10/08/2023	0321785/2, Dt- 18/08/2023	10112300908, Dt- 18/08/23	67/23-24, Dt- 31/08/2023
13	Sarisua Kapilajhari Bandhanata Quarry No-77	Ashesh Ku. Jena S/o-Purna Ch. Jena At-Kaithagadia Po- Kaithagadia Ps-Khaira Dist- Balasore	75/2017-18	Ordinary Stone	0.97	248/DEIAA, Dt- 31/08/2018	2202/Mines, Dt- 10/08/2023	0321788/2, Dt- 18/08/2023	10112300909, Dt- 18/08/23	68/23-24, Dt- 31/08/2023
14	Sarisua Kapilajhari Bandhanata Quarry No-97	Amresh Mohanty S/o- Gangadhar Mohanty At- Palasa, Po-Nachhipur, Ps- Khaira Dist-Balasore	95/2017-18	Ordinary Stone	2.49	266/DEIAA, Dt- 31/08/2018	2210/Mines, Dt- 10/08/2023	0321794/2, Dt- 21/08/2023	10112300920, Dt-21/08/2023	69/23-24, Dt- 10/09/2023

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10/11/24
TAHASTILDAR
KHAIRA

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ANNEXURE-P7/B

By e-Mail

GOVERNMENT OF ODISHA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT

No. RDM-MMS-POLICY-0006-2019 883 /R&DM dated 06 JAN 2023

From

Sri Satyabrata Sahu, IAS
Additional Chief Secretary to Government

To

All Collectors

Sub: Guidelines for smooth transfer of Minor Mineral sources to the administrative control of Steel & Mines Department

Madam/ Sir,

In inviting a reference to the subject mentioned above, I am to say that the Odisha Government Rules of Business has been amended by substituting the word "Sairat" appearing against item No 30 under the "State Subjects" against Branch No.1 "Revenue" with "Sairat except minor minerals as defined under the Mines and Minerals (Development and Regulation) Act, 1957" vide GA & PG Department Notification No 32882 dated 21 11 20229 (Copy enclosed).

2. In the meanwhile, OMMC Rules 2016 have been amended vide Notification No.12167 dated 27.12.2022 by Steel & Mines Department (Copy enclosed) wherein Tahasildar and Collector of the District have been substituted with Mining officer and Dy Director Mines as the Competent Authority & Controlling Authority respectively. However, since filling up the positions will take some time, the aforesaid amended OMMC Rules also provides that in order to ensure smooth transfer of minor mineral sources, the existing arrangement will continue till the new system is put in place.

3. In this connection, a meeting was held on 28.11.2022 under the Chairmanship of Chief Secretary, Odisha wherein the following decisions pertaining to phasing of transfer of sources to Steel and Mines Department were taken:

(a) The presently operational minor minerals source shall be transferred to Steel & Mines Department preferably in Districts where DDM/MO of Steel & Mines Department are in place

(b) The districts where DDM/MO are not in place, sources shall not be transferred at present. The transfer will take place when DDM/MO is posted.

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(c) The sources which are yet to be operationalized and no bidding has been initiated are also to be transferred to Steel & Mines Department for necessary action in a phased manner

(d) The sources which are under process of bidding shall continue to be looked after by the Tahasildars till the sources are operationalized and shall be handed over to the Steel & Mines Department thereafter

4. In view of the above you are requested to adhere to the following procedure to ensure smooth transfer of minor mineral sources to the control of Steel and Mines Department.

A. Inventory of all case records relating to Minor Mineral Sairat Sources to be done immediately and to be categorized in the following manner.

- I. Sources already settled
- II. Sources which are not yet put to auction.
- III. Sources which are under process of auction

The first two categories of the case records need to be transferred immediately under proper acknowledgement. The third category of records are to be transferred after operationalization of the sources

B. Brief basic information about status of each sairat source need to be prepared in the following format and the same is to be handed over to the Officer concerned.

Format-A (Sources already settled)

Sl. No.	Name of the Tahasil	Year	Name of the RI circle	Name of the source with Case Record No	Lease Period		Annual Lease value	Payment made by the lessee		Balance amount to be paid by lessee	
					From	To		Year	Amount	Year	Amount

Format-B (Status of Validity of EC/CTO/CTE(In case of settled sources))

Sl. No.	Name of the Tahasil	Name of the RI Circle	Name of the Source	Validity of EC		Validity of CTO		Validity of CTE	
				From	To	From	To	From	To

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10/11/24
**TAHASILDAR
KHAIRA**

Format-C (Sources which are not put to auction, but previous auction period is over)

Sl. No	Name of the Tahasil	Name of RI circle	Name of the source	MGQ Approved(Y/N)	Current Status			Remarks
					Addl Charge Approved(Y/N)	MP Approved(Y/N)	Whether EC is applied by Competent Authority(Y/N)	

Format-D (Sources which are under Process of Auction)

Sl.No.	Name of the Tahasil	Name of RI Circle	Name of the Source	Date of Advertisement	Date fixed for Auction	Whether EC is applied by Competent Authority(Y/N)	Whether bidder finalized (Y/N)	Remarks

C. All court cases of different courts are to be transferred with information in the following format and Collectors are requested to inform the Courts through Advocate General, Odisha & Govt. Pleader to substitute the Opposite Party(s)

Sl No.	Name of the Tahasil	Case No.	PWC submitted (Y/N)	Counter filed(Y/N)	affidavit	Disposed off(Y/N)

D. A proper register for pending court cases has to be maintained by the Tahasildar concerned. The register should contain the basic fact of each source & information about Court cases for future reference purpose.

E. The fact sheet of each minor mineral source to be transferred and pending court cases has to be shared with the Officer concerned who receives the Case Record under intimation to Collector

F. The sources which are transferred are to be reflected in Permanent Sairat Register duly signed by the Tahasildar concerned mentioning letter No. & date of such transfer

G. The total source list as per DSR needs to be shared with in the following format and a copy of the approved DSR containing all the source list of the District may be furnished to the Mining Officer/ Deputy Director of Mines.

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10/11/24
TAHASILDAR
KHAIRA

Abstract of sources transferred

Sl. No.	Name of the Tahasil	No. of sources listed as per the DSR					No. of sources transferred out of the sources listed in the DSR					
		Sand	Stone	Morrum	Others	Total	Sand	Stone	Morrum	Others	Total	

- H. Both hard and soft copies of the information regarding sources in above formats may be kept in Tahasil office and shared with concerned Revenue Inspectors, who in turn will update the Register of RI meant for sairat sources.
- I. The Extinction of sources, if any done should be reflected in the DSR copy before sharing with the Mining Officers/ DDM.
- J. The amount of Govt dues collected/ to be collected during the transition phase shall be deposited in the existing Head of Account of Government i.e. "0853-102-0217-02021"
0853-Non-Ferrous Mining & Metallurgical Industries-102-Mineral Concession Fees, Rents and Royalties-0217-Receipts under Odisha Minor Minerals Concession Rules-02021-Collection of Fees, Rents and Royalty.
- K. Tahasildars/ Addl Tahasildars will continue to perform the duties of Executive Magistrates as and when requisitioned by the field officers of the Steel and Mines Department for enforcement activities
- L. Transfer of all sources should be completed by 31 03 2023.

Yours faithfully,

[Signature]
6/1

Additional Chief Secretary to Government

Memo No. 884 /R&DM, dated 06 JAN 2023

Copy forwarded to Addl Chief Secretary to Government, Steel & Mines Department with a request to issue suitable instruction to the Mining Officers/ DDMs to take over the sairat sources as per the agreed action plan detailed at para 4(A).

[Signature]
6/1

Additional Chief Secretary to Government

Memo No. 885 /R&DM, dated 06 JAN 2023

Copy forwarded to the Special Secretary to Chief Minister, Odisha for kind information of Hon'ble Chief Minister, Odisha

[Signature]
6/1

Additional Chief Secretary to Government

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. 21 .

Memo No. 886 /R&DM, dated 06 JAN 2023

Copy forwarded to the P.S. to Minister, Revenue & D.M. for kind information of Hon'ble Minister, Revenue & D.M.

Special Secretary to Government
6/1/23

Memo No. 887 /R&DM, dated 06 JAN 2023

Copy forwarded to the OSD to Chief Secretary, Odisha for kind information of Chief Secretary, Odisha

Special Secretary to Government
6/1/23

Memo No. 888 /R&DM, dated 06 JAN 2023

Copy forwarded to Directorate, Minor Minerals, Odisha for information and necessary action.

Special Secretary to Government
6/1/23

Memo No. 889 /R&DM, dated 06 JAN 2023

Copy forwarded to Board of Revenue, Odisha, Cuttack/ All RDCs for information and necessary action.

Special Secretary to Government
6/1/23

Memo No. 890 /R&DM, dated 06 JAN 2023

Copy forwarded to all ADMs/ Sub-Collectors/ Tahasildars for information and necessary action.

Special Secretary to Government
6/1/23

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ANNEXURE - R7/C



ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Government of Odisha

DRAFT

No.: 710(2)

Date: 15.02.20

To

The Tahasildar,
Khaira, Balasore

Sub: DGPS Survey of Sairat sources in Khaira Tahasil of Balasore District.

Ref: Your letter no.161 dt 17.01.2020.

Sir,

In inviting a reference to the subject and letter cited above, this is to inform you that DGPS survey for all Sairat Sources (97 nos) in Khaira Tahasil has been completed by the survey team of ORSAC. The DGPS data had been processed and the lease boundaries have been drawn as per the surveyed pillars from the field (surveyed in the presence of Tahasil officials). The final surveyed lease boundaries overlaid on the cadastral plots of the concerned Mouza sheets. As per your request, maps have been prepared showing all the Sairat lease areas (surveyed) along with the respective Eco-Sensitive Zone (ESZ) boundary of Kuldiha Wildlife Sanctuary (boundary coordinates and .shp file provided by Forest department). All the lease areas are observed to be outside of the ESZ boundary.

This is for your information.

With thanks,

Encl: As above.

Yours faithfully,
[Signature]
15.02.2020
CHIEF EXECUTIVE

Copy to: The Additional District Magistrate, Balasore for information

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QUARRY NO.	PILLAR NO.	EASTING	NORTHING	LATITUDE	LONGITUDE	AREA_AC	AREA_HA
1	A	433510.526	2355294.88	21°17'53.81103"	86°21'32.28449"	0.371	0.15
	B	433490.954	2355313.125	21°17'54.40186"	86°21'31.60265"		
	C	433527.048	2355355.665	21°17'55.79025"	86°21'32.84934"		
	D	433545.233	2355331.011	21°17'54.99078"	86°21'33.48395"		
2	A	433392.881	2355341.762	21°17'55.32030"	86°21'28.19485"	0.587	0.237
	B	433351.377	2355377.485	21°17'56.47671"	86°21'26.74933"		
	C	433381.686	2355395.798	21°17'57.07634"	86°21'27.79867"		
	D	433437.189	2355388.329	21°17'56.84077"	86°21'29.72603"		
3	A	433426.223	2355304.055	21°17'54.09829"	86°21'29.35734"	0.486	0.196
	B	433394.199	2355331.523	21°17'54.98745"	86°21'28.24204"		
	C	433427.377	2355369.313	21°17'56.22096"	86°21'29.38817"		
	D	433454.666	2355340.442	21°17'55.28555"	86°21'30.33901"		
4	A	433488.83	2355332.083	21°17'55.01658"	86°21'31.52626"	1.007	0.407
	B	433434.506	2355374.604	21°17'56.39400"	86°21'29.63488"		
	C	433519.768	2355414.078	21°17'57.68919"	86°21'32.58845"		
	D	433545.8	2355406.177	21°17'57.43563"	86°21'33.49308"		
10	A	435011.14	2355207.555	21°17'51.16686"	86°22'24.37744"	0.82	0.332
	B	434972.751	2355242.77	21°17'52.30729"	86°22'23.04023"		
	C	435044.086	2355285.734	21°17'53.71392"	86°22'25.51009"		
	D	435061.52	2355251.725	21°17'52.61002"	86°22'26.11985"		
11	A	434677.732	2355311.014	21°17'54.48872"	86°22'12.79175"	1.06	0.429
	B	434697.475	2355379.519	21°17'56.71941"	86°22'13.46746"		
	C	434756.524	2355362.451	21°17'56.17193"	86°22'15.51922"		
	D	434740.175	2355298.4	21°17'54.08655"	86°22'14.96068"		
12	A	434740.683	2355298.242	21°17'54.08146"	86°22'14.97834"	3.043	1.231
	B	434757.229	2355362.487	21°17'56.17158"	86°22'15.54370"		
	C	434866.671	2355326.447	21°17'55.01517"	86°22'19.34708"		
	D	434974.517	2355261.229	21°17'52.90791"	86°22'23.09896"		
	E	434941.366	2355241.872	21°17'52.27403"	86°22'21.95111"		
13	A	435039.734	2355299.732	21°17'54.16865"	86°22'25.35713"	0.579	0.234
	B	434981.822	2355259.93	21°17'52.86661"	86°22'23.35267"		
	C	434961.016	2355273.704	21°17'53.31191"	86°22'22.62869"		
	D	435001.084	2355325.889	21°17'55.01279"	86°22'24.01038"		
14	C	434961.016	2355273.704	21°17'53.31191"	86°22'22.62869"	1.525	0.617
	D	435001.084	2355325.889	21°17'55.01279"	86°22'24.01038"		
	E	434881.365	2355372.401	21°17'56.51175"	86°22'19.85065"		
	F	434869.196	2355334.16	21°17'55.26637"	86°22'19.43359"		
15	E	434881.365	2355372.401	21°17'56.51175"	86°22'19.85065"	0.824	0.333
	F	434869.196	2355334.16	21°17'55.26637"	86°22'19.43359"		
	G	434790.511	2355353.792	21°17'55.89471"	86°22'16.69999"		
	H	434800.581	2355393.536	21°17'57.18870"	86°22'17.04399"		

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16	A	434572.856	2355569.215	21°18'02.87311"	86°22'09.11602"	1.025	0.415
	B	434606.006	2355662.602	21°18'05.91487"	86°22'10.25362"		
	C	434634.534	2355661.764	21°18'05.89133"	86°22'11.24385"		
	D	434621.283	2355549.342	21°18'02.23305"	86°22'10.79955"		
17	C	434634.534	2355661.764	21°18'05.89133"	86°22'11.24385"	0.954	0.386
	D	434621.283	2355549.342	21°18'02.23305"	86°22'10.79955"		
	E	434647.183	2355661.393	21°18'05.88090"	86°22'11.68292"		
	F	434656.375	2355646.009	21°18'05.38173"	86°22'12.00409"		
18	G	434673.039	2355553.078	21°18'02.36129"	86°22'12.59533"	3.112	1.259
	D	434621.283	2355549.342	21°18'02.23305"	86°22'10.79955"		
	F	434656.375	2355646.009	21°18'05.38173"	86°22'12.00409"		
	G	434673.039	2355553.078	21°18'02.36129"	86°22'12.59533"		
	H	434617.877	2355480.719	21°18'00.00063"	86°22'10.69086"		
	I	434705.897	2355556.384	21°18'02.47308"	86°22'13.73527"		
19	J	434789.005	2355606.719	21°18'04.12101"	86°22'16.61272"	3.326	1.346
	K	434752.681	2355495.307	21°18'00.49261"	86°22'15.36746"		
	L	434732.452	2355432.46	21°17'58.44589"	86°22'14.67408"		
	M	434802.179	2355421.166	21°17'58.08758"	86°22'17.09562"		
20	N	434866.319	2355590.805	21°18'03.61344"	86°22'19.29829"	7.001	2.833
	M	434802.179	2355421.166	21°17'58.08758"	86°22'17.09562"		
	N	434866.319	2355590.805	21°18'03.61344"	86°22'19.29829"		
	O	435028.346	2355552.506	21°18'02.38870"	86°22'24.92703"		
	P	435024.75	2355504.653	21°18'00.83182"	86°22'24.80882"		
21	Q	435076.078	2355490.683	21°18'00.38407"	86°22'26.59218"	0.815	0.329
	R	435073.333	2355457.194	21°17'59.29447"	86°22'26.50153"		
	D	435049.505	2355567.502	21°18'02.87920"	86°22'25.65933"		
	E	435057.1	2355615.537	21°18'04.44251"	86°22'25.91632"		
22	F	434992.936	2355617.108	21°18'04.48534"	86°22'23.68914"	1.002	0.405
	G	434976.864	2355569.285	21°18'02.92780"	86°22'23.13794"		
	A	435110.456	2355573.352	21°18'03.07733"	86°22'27.77396"		
	B	435090.372	2355499.068	21°18'00.65865"	86°22'27.08713"		
23	C	435027.858	2355513.179	21°18'01.10951"	86°22'24.91553"	0.918	0.371
	D	435049.505	2355567.502	21°18'02.87920"	86°22'25.65933"		
	A	435083.313	2355457.413	21°17'59.30287"	86°22'26.84787"		
	B	435097.997	2355503.773	21°18'00.81264"	86°22'27.35113"		
	C	435173.837	2355489.975	21°18'00.37363"	86°22'29.98519"		
	D	435139.071	2355436.451	21°17'58.62830"	86°22'28.78595"		

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24	A	435158.838	2355522.121	21° 18' 01.41727"	86° 22' 29.46021"	0.567	0.229
	B	435113.117	2355536.535	21° 18' 01.88019"	86° 22' 27.87138"		
	C	435138.164	2355597.354	21° 18' 03.86158"	86° 22' 28.73232"		
	D	435160.479	2355586.479	21° 18' 03.51074"	86° 22' 29.50831"		
25	C	435138.164	2355597.354	21° 18' 03.86158"	86° 22' 28.73232"	0.511	0.206
	D	435160.479	2355586.479	21° 18' 03.51074"	86° 22' 29.50831"		
	E	435155.659	2355651.688	21° 18' 05.63105"	86° 22' 29.31203"		
	F	435198.672	2355637.352	21° 18' 05.17033"	86° 22' 30.82687"		
26	E	435155.659	2355651.688	21° 18' 05.63105"	86° 22' 29.31203"	0.526	0.213
	F	435198.672	2355637.352	21° 18' 05.17033"	86° 22' 30.82687"		
	G	435210.075	2355695.492	21° 18' 07.06281"	86° 22' 31.21465"		
33	H	435234.361	2355679.142	21° 18' 06.53415"	86° 22' 32.05980"	1.39	0.562
	J	435149.477	2355721.793	21° 18' 07.91044"	86° 22' 29.10784"		
	K	435109.09	2355655.244	21° 18' 05.74071"	86° 22' 27.71526"		
51	L	435057.634	2355739.866	21° 18' 08.48643"	86° 22' 25.91771"	1.035	0.418
	M	435123.01	2355775.033	21° 18' 09.63867"	86° 22' 28.18191"		
	I	435211.592	2355744.157	21° 18' 08.64586"	86° 22' 31.26063"		
	J	435149.477	2355721.793	21° 18' 07.91044"	86° 22' 29.10784"		
28	N	435191.639	2355801.474	21° 18' 10.50751"	86° 22' 30.96020"	1.567	0.634
	O	435246.894	2355825.353	21° 18' 11.29130"	86° 22' 32.47471"		
	P	435249.445	2355811.203	21° 18' 10.83140"	86° 22' 32.96518"		
	Q	435257.369	2355766.147	21° 18' 09.36696"	86° 22' 32.84639"		
	R	435268.954	2355700.273	21° 18' 07.22589"	86° 22' 33.25753"		
	Q	435257.369	2355766.147	21° 18' 09.36696"	86° 22' 32.84639"		
	R	435268.954	2355700.273	21° 18' 07.22589"	86° 22' 33.25753"		
29	S	435305.872	2355699.428	21° 18' 07.20315"	86° 22' 34.53897"	0.747	0.302
	T	435303.125	2355777.972	21° 18' 09.75746"	86° 22' 34.43286"		
	P	435249.445	2355811.203	21° 18' 10.83140"	86° 22' 32.96518"		
	U	435277.528	2355823.342	21° 18' 11.22984"	86° 22' 33.53821"		
36	Q	435257.369	2355766.147	21° 18' 09.36696"	86° 22' 32.84639"	0.462109	0.187009
	T	435303.125	2355777.972	21° 18' 09.75746"	86° 22' 34.43286"		
	S	435305.872	2355699.428	21° 18' 07.20315"	86° 22' 34.53897"		
	T	435303.125	2355777.972	21° 18' 09.75746"	86° 22' 34.43286"		
37	V	435343.435	2355792.062	21° 18' 10.22093"	86° 22' 35.82997"	1.031	0.417
	W	435363.26	2355704.027	21° 18' 07.36012"	86° 22' 36.53012"		
	V	435343.435	2355792.062	21° 18' 10.22093"	86° 22' 35.82997"		
	W	435363.26	2355704.027	21° 18' 07.36012"	86° 22' 36.53012"		
30	X	435400.61	2355714.378	21° 18' 07.70160"	86° 22' 37.82502"	0.802	0.324
	Y	435383.703	2355789.922	21° 18' 10.15651"	86° 22' 37.22787"		
	B	435488.889	2355864.939	21° 18' 12.60995"	86° 22' 40.85834"		
	C	435451.993	2355855.91	21° 18' 12.31155"	86° 22' 39.98901"		
38	D	435451.183	2355910.665	21° 18' 14.09237"	86° 22' 39.53338"	0.517	0.209
	E	435485.778	2355925.958	21° 18' 14.59421"	86° 22' 40.75201"		
	A	435493.666	2355748.864	21° 18' 08.83520"	86° 22' 41.05004"		
	B	435488.889	2355864.939	21° 18' 12.60995"	86° 22' 40.85834"		
	E	435485.778	2355925.958	21° 18' 14.59421"	86° 22' 40.75201"		
	F	435485.057	2355943.789	21° 18' 15.17408"	86° 22' 40.72453"		
	G	435584.768	2355944.45	21° 18' 15.20835"	86° 22' 44.18522"		
39	J	435589.818	2355803.937	21° 18' 10.63879"	86° 22' 44.37971"	4.762	1.927
	K	435591.403	2355749.006	21° 18' 08.85233"	86° 22' 44.44220"		
	G	435584.768	2355944.45	21° 18' 15.20835"	86° 22' 44.18522"		
	H	435680.86	2355903.381	21° 18' 13.88489"	86° 22' 47.52599"		
	I	435681.235	2355810.412	21° 18' 10.86107"	86° 22' 47.55168"		
40	J	435589.818	2355803.937	21° 18' 10.63879"	86° 22' 44.37971"	2.688	1.088
	A	435700.554	2355796.277	21° 18' 10.80707"	86° 22' 48.22412"		

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41	A	435700.554	2355796.377	21° 18' 10.40707"	86° 22' 48.22412"	1.5	0.607
	B	435696.139	2355897.527	21° 18' 13.69644"	86° 22' 48.05708"		
	C	435752.405	2355905.427	21° 18' 13.96057"	86° 22' 50.00886"		
	D	435766.343	2355810.965	21° 18' 10.88995"	86° 22' 50.50549"		
42	C	435752.405	2355905.427	21° 18' 13.96057"	86° 22' 50.00886"	1.991	0.806
	D	435766.343	2355810.965	21° 18' 10.88995"	86° 22' 50.50549"		
	E	435770.461	2355780.301	21° 18' 09.89311"	86° 22' 50.65260"		
	F	435838.239	2355787.936	21° 18' 10.15009"	86° 22' 53.00398"		
	G	435841.302	2355816.446	21° 18' 11.07780"	86° 22' 53.10638"		
	H	435845.337	2355865.642	21° 18' 12.67842"	86° 22' 53.23974"		
43	F	435838.239	2355787.936	21° 18' 10.15009"	86° 22' 53.00398"	0.466	0.188
	G	435841.302	2355816.446	21° 18' 11.07780"	86° 22' 53.10638"		
	H	435845.337	2355865.642	21° 18' 12.67842"	86° 22' 53.23974"		
	I	435886.628	2355854.509	21° 18' 12.32159"	86° 22' 54.67436"		
	J	435883.508	2355814.226	21° 18' 11.01098"	86° 22' 54.57157"		
27	A	435231.658	2355520.262	21° 18' 01.36619"	86° 22' 31.98782"	3.956	1.601
	B	435168.071	2355532.955	21° 18' 01.77084"	86° 22' 29.77918"		
	C	435255.172	2355689.05	21° 18' 06.85908"	86° 22' 32.78073"		
	D	435378.497	2355681.451	21° 18' 06.62780"	86° 22' 37.06204"		
35	A	434459.049	2355669.012	21° 18' 06.10423"	86° 22' 05.15226"	1.079	0.436
	B	434471.04	2355723.306	21° 18' 07.87171"	86° 22' 05.56088"		
	C	434549.522	2355699.471	21° 18' 07.10669"	86° 22' 08.28810"		
	D	434537.174	2355649.038	21° 18' 05.46474"	86° 22' 07.86654"		
34	A	435323.427	2355791.675	21° 18' 10.20577"	86° 22' 35.13561"	0.473	0.191
	B	435300.451	2355832.588	21° 18' 11.53351"	86° 22' 34.33254"		
	C	435341.16	2355846.306	21° 18' 11.98494"	86° 22' 35.74357"		
	D	435359.456	2355798.278	21° 18' 10.42517"	86° 22' 36.38517"		
44	A	435887.692	2355817.374	21° 18' 11.11389"	86° 22' 54.71635"	0.505	0.204
	B	435908.287	2355857.582	21° 18' 12.42429"	86° 22' 55.42569"		
	C	435932.838	2355841.848	21° 18' 11.91567"	86° 22' 56.27993"		
	D	435935.451	2355781.721	21° 18' 09.96034"	86° 22' 56.37881"		
31	A	434999.683	2355618.899	21° 18' 04.54446"	86° 22' 23.92306"	1.225	0.495
	B	435073.298	2355623.189	21° 18' 04.69351"	86° 22' 26.47746"		
	C	435073.091	2355682.922	21° 18' 06.63629"	86° 22' 26.46204"		
	D	435017.836	2355672.513	21° 18' 06.29059"	86° 22' 24.54572"		
	E	434963.082	2355662.198	21° 18' 05.94803"	86° 22' 22.64679"		
100	D	435017.836	2355672.513	21° 18' 06.29059"	86° 22' 24.54572"	0.546	0.221
	E	434963.082	2355662.198	21° 18' 05.94803"	86° 22' 22.64679"		
	F	434947.445	2355689.195	21° 18' 06.82410"	86° 22' 22.10086"		
	G	434988.293	2355719.157	21° 18' 07.80391"	86° 22' 23.51393"		
32	A	435026.215	2355684.214	21° 18' 06.67227"	86° 22' 24.83492"	0.431	0.174
	B	434995.814	2355719.889	21° 18' 07.82869"	86° 22' 23.77487"		
	C	435026.762	2355744.842	21° 18' 08.64428"	86° 22' 24.84555"		
	D	435053.346	2355704.811	21° 18' 07.34569"	86° 22' 25.77373"		
101	C	435026.762	2355744.842	21° 18' 08.64428"	86° 22' 24.84555"	0.294	0.119
	D	435053.346	2355704.811	21° 18' 07.34569"	86° 22' 25.77373"		
	E	435067.363	2355705.283	21° 18' 07.36286"	86° 22' 26.26015"		
	F	435050.114	2355766.595	21° 18' 09.35481"	86° 22' 25.65304"		

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QUARRY NO	PILLAR NO.	EASTING	NORTHING	LATITUDE	LONGITUDE	AREA AC	AREA HA
45	A	435937.4528	2355705.245	21°18'07.47320"	86°22'56.45867"	0.8	0.32
	B	435958.7249	2355767.579	21°18'09.50335"	86°22'57.18850"		
	C	436006.854	2355758.239	21°18'09.20569"	86°22'58.86021"		
	D	435971.7238	2355683.62	21°18'06.77421"	86°22'57.65107"		
46	C	436006.854	2355758.239	21°18'09.20569"	86°22'58.86021"	0.69	0.28
	D	435971.7238	2355683.62	21°18'06.77421"	86°22'57.65107"		
	E	436005.2749	2355667.213	21°18'06.24482"	86°22'58.81777"		
	F	436034.7235	2355737.732	21°18'08.54224"	86°22'59.83027"		
47	E	436005.2749	2355667.213	21°18'06.24482"	86°22'58.81777"	0.9	0.36
	F	436034.7235	2355737.732	21°18'08.54224"	86°22'59.83027"		
	G	436045.9975	2355704.623	21°18'07.46678"	86°23'00.22606"		
	H	436023.3425	2355688.39	21°18'06.93591"	86°22'59.44197"		
	I	436055.3292	2355663.245	21°18'06.12213"	86°23'00.55555"		
	J	436089.7164	2355683.916	21°18'06.79885"	86°23'01.74624"		
	K	436066.9741	2355611.579	21°18'04.44319"	86°23'00.96673"		
48	J	436089.7164	2355683.916	21°18'06.79885"	86°23'01.74624"	0.49	0.2
	K	436066.9741	2355611.579	21°18'04.44319"	86°23'00.96673"		
	L	436069.7516	2355620.065	21°18'04.71952"	86°23'01.06197"		
	M	436125.141	2355670.636	21°18'06.37141"	86°23'02.97753"		
	N	436098.629	2355619.467	21°18'04.70376"	86°23'02.06431"		
	O	436118.471	2355657.799	21°18'05.95304"	86°23'02.74777"		
49	N	436098.629	2355619.467	21°18'04.70376"	86°23'02.06431"	0.84	0.34
	O	436118.471	2355657.799	21°18'05.95304"	86°23'02.74777"		
	P	436176.7774	2355652.13	21°18'05.77607"	86°23'04.77220"		
	Q	436162.3433	2355589.966	21°18'03.75233"	86°23'04.27965"		
50	P	436176.7774	2355652.13	21°18'05.77607"	86°23'04.77220"	0.72	0.29
	Q	436162.3433	2355589.966	21°18'03.75233"	86°23'04.27965"		
	R	436218.34	2355656.732	21°18'05.93101"	86°23'06.21410"		
	S	436233.576	2355615.559	21°18'04.59377"	86°23'06.74847"		
52	A	436606.131	2355895.747	21°18'13.75407"	86°23'19.64113"	0.89	0.36
	B	436635.044	2355945.072	21°18'15.36203"	86°23'20.63801"		
	C	436699.6089	2355919.633	21°18'14.54275"	86°23'22.88234"		
	D	436679.601	2355879.046	21°18'13.22014"	86°23'22.19336"		
53	C	436699.6089	2355919.633	21°18'14.54275"	86°23'22.88234"	0.44	0.18
	D	436679.601	2355879.046	21°18'13.22014"	86°23'22.19336"		
	E	436733.521	2355913.576	21°18'14.35001"	86°23'24.06017"		
	F	436716.0501	2355863.275	21°18'12.71175"	86°23'23.46055"		
102	E	436733.521	2355913.576	21°18'14.35001"	86°23'24.06017"	0.34	0.13
	F	436716.0501	2355863.275	21°18'12.71175"	86°23'23.46055"		
	G	436756.6486	2355913.766	21°18'14.35909"	86°23'24.86286"		
	H	436754.2599	2355870.451	21°18'12.94998"	86°23'24.78576"		

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103	G	436756.6486	2355913.766	21°18'14.35909"	86°23'24.86286"	0.41	0.16
	H	436754.2599	2355870.451	21°18'12.94998"	86°23'24.78576"		
	I	436791.093	2355936.366	21°18'15.09850"	86°23'26.05532"		
	J	436795.1864	2355891.231	21°18'13.63098"	86°23'26.20344"		
54	I	436791.093	2355936.366	21°18'15.09850"	86°23'26.05532"	0.35	0.14
	J	436795.1864	2355891.231	21°18'13.63098"	86°23'26.20344"		
	K	436794.4335	2355896.709	21°18'13.80906"	86°23'26.17658"		
	K	436818.664	2355949.777	21°18'15.53817"	86°23'27.01045"		
55	M	436832.8818	2355909.39	21°18'14.22634"	86°23'27.50933"	2.63	1.06
	A	437280.9316	2356398.292	21°18'30.18414"	86°23'42.99512"		
	B	437215.9438	2356427.858	21°18'31.13766"	86°23'40.73553"		
	C	437263.7542	2356522.136	21°18'34.21005"	86°23'42.38242"		
	D	437295.9887	2356586.935	21°18'36.32169"	86°23'43.49263"		
56	E	437340.0142	2356563.722	21°18'35.57216"	86°23'45.02382"	0.54	0.21
	C	437263.7542	2356522.136	21°18'34.21005"	86°23'42.38242"		
	D	437295.9887	2356586.935	21°18'36.32169"	86°23'43.49263"		
	F	437238.7442	2356536.114	21°18'34.66157"	86°23'41.51248"		
57	G	437266.7367	2356601.203	21°18'36.78212"	86°23'42.47541"	0.53	0.21
	A	437206.7783	2356419.698	21°18'30.87111"	86°23'40.41849"		
	B	437165.6291	2356449.669	21°18'31.84079"	86°23'38.98624"		
	C	437170.6196	2356486.059	21°18'33.02500"	86°23'39.15461"		
58	D	437214.9868	2356479.71	21°18'32.82406"	86°23'40.69540"	0.57	0.23
	C	437170.6196	2356486.059	21°18'33.02500"	86°23'39.15461"		
	D	437214.9868	2356479.71	21°18'32.82406"	86°23'40.69540"		
	E	437175.2135	2356538.518	21°18'34.73185"	86°23'39.30706"		
69	F	437217.1369	2356533.616	21°18'34.57764"	86°23'40.76284"	1.78	0.72
	E	437175.2135	2356538.518	21°18'34.73185"	86°23'39.30706"		
	F	437217.1369	2356533.616	21°18'34.57764"	86°23'40.76284"		
	G	437206.4671	2356534.924	21°18'34.61884"	86°23'40.39233"		
	H	437198.3511	2356604.861	21°18'36.89254"	86°23'40.10130"		
	I	437098.4567	2356547.346	21°18'35.00937"	86°23'36.64171"		
59	J	437112.5456	2356625.338	21°18'37.54784"	86°23'37.12032"	1.42	0.57
	I	437098.4567	2356547.346	21°18'35.00937"	86°23'36.64171"		
	J	437112.5456	2356625.338	21°18'37.54784"	86°23'37.12032"		
	K	437017.189	2356568.818	21°18'35.69758"	86°23'33.81810"		
60	L	437043.3606	2356635.876	21°18'37.88192"	86°23'34.71754"	1.29	0.52
	K	437017.189	2356568.818	21°18'35.69758"	86°23'33.81810"		
	L	437043.3606	2356635.876	21°18'37.88192"	86°23'34.71754"		
	M	436978.982	2356658.081	21°18'38.59609"	86°23'32.48002"		
	M	436964.6129	2356627.222	21°18'37.59059"	86°23'31.98541"		
	N	436947.0181	2356587.975	21°18'36.31188"	86°23'31.37996"		
	O	436889.2403	2356604.471	21°18'36.84114"	86°23'29.37231"		

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61	N	436964.6129	2356627.222	21°18'37.59059"	86°23'31.98541"	0.6	0.24
	O	436947.0181	2356587.975	21°18'36.31188"	86°23'31.37996"		
	P	436889.2403	2356604.471	21°18'36.84114"	86°23'29.37231"		
	Q	436924.0398	2356646.125	21°18'38.20034"	86°23'30.57461"		
63	A	436867.2606	2356797.957	21°18'43.13199"	86°23'28.58348"	1.87	0.75
	B	436804.0349	2356737.8	21°18'41.16701"	86°23'26.39700"		
	C	436738.1948	2356783.485	21°18'42.64466"	86°23'24.10558"		
	D	436749.3315	2356848.254	21°18'44.75270"	86°23'24.48344"		
62	A	436845.5194	2356775.828	21°18'42.40909"	86°23'27.83182"	1.87	0.75
	B	436804.0349	2356737.8	21°18'41.16701"	86°23'26.39700"		
	C	436915.615	2356636.041	21°18'37.87129"	86°23'30.28354"		
	D	436943.846	2356674.711	21°18'39.13257"	86°23'31.25824"		
65	A	436896.0737	2356791.055	21°18'42.91070"	86°23'29.58450"	4.88	1.97
	B	436750.1872	2356853.231	21°18'44.91466"	86°23'24.51247"		
	C	436914.8371	2356939.826	21°18'47.75190"	86°23'30.21585"		
	D	437026.4085	2356913.718	21°18'46.91671"	86°23'34.09199"		
64	A	437067.4015	2356664.021	21°18'38.80037"	86°23'35.54822"	3.7	1.49
	B	436910.9443	2356730.465	21°18'40.94188"	86°23'30.10877"		
	C	436927.5599	2356816.04	21°18'43.72732"	86°23'30.67404"		
	D	437090.5588	2356749.526	21°18'41.58434"	86°23'36.34058"		
67	A	437091.9866	2356757.132	21°18'41.83190"	86°23'36.38912"	3.07	1.24
	B	436927.6266	2356823.982	21°18'43.98563"	86°23'30.67529"		
	C	436997.2927	2356887.268	21°18'46.05278"	86°23'33.08492"		
	D	437117.23	2356826.136	21°18'44.07946"	86°23'37.25610"		
68	A	437197.8862	2356918.721	21°18'47.10090"	86°23'40.04332"	3.71	1.5
	B	437099.7185	2356979.746	21°18'49.07348"	86°23'36.62777"		
	C	437015.108	2356878.188	21°18'45.75966"	86°23'33.70451"		
	D	437117.23	2356826.136	21°18'44.07946"	86°23'37.25610"		
70	A	437213.0745	2356904.251	21°18'46.63215"	86°23'40.57244"	3.22	1.3
	B	437158.1183	2356956.609	21°18'48.32823"	86°23'38.65792"		
	C	437234.1849	2357115.496	21°18'53.50559"	86°23'41.27703"		
	D	437296.613	2357104.172	21°18'53.14506"	86°23'43.44544"		

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QUARRY NO	PILLAR NO.	EASTING	NORTHING	LATITUDE	LONGITUDE	AREA_AC	AREA_HA
95	A	437289.0262	2357032.366	21°18'50.809"	86°23'43.192"	1.18	0.47
	B	437296.613	2357104.172	21°18'53.145"	86°23'43.445"		
	C	437352.671	2357107.166	21°18'53.249"	86°23'45.391"		
	D	437347.0806	2357015.011	21°18'50.251"	86°23'45.209"		
71	D	437347.0806	2357015.011	21°18'50.251"	86°23'45.209"	0.96	0.38
	E	437352.9625	2357086.622	21°18'52.581"	86°23'45.404"		
	F	437400.097	2357086.178	21°18'52.573"	86°23'47.040"		
	G	437405.2801	2357009.786	21°18'50.089"	86°23'47.230"		
72	F	437400.097	2357086.178	21°18'52.573"	86°23'47.040"	1.11	0.45
	G	437405.2801	2357009.786	21°18'50.089"	86°23'47.230"		
	H	437463.2631	2357013.249	21°18'50.209"	86°23'49.242"		
	I	437458.8676	2357090.676	21°18'52.726"	86°23'49.079"		
73	H	437463.2631	2357013.249	21°18'50.209"	86°23'49.242"	1.98	0.8
	I	437458.8676	2357090.676	21°18'52.726"	86°23'49.079"		
	J	437545.7826	2357110.827	21°18'53.393"	86°23'52.093"		
	K	437579.5779	2357039.14	21°18'51.065"	86°23'53.276"		
74	A	437568.8039	2357061.303	21°18'51.785"	86°23'52.899"	0.46	0.18
	J	437545.7826	2357110.827	21°18'53.393"	86°23'52.093"		
	C	437570.5793	2357132.368	21°18'54.096"	86°23'52.951"		
	D	437598.5174	2357087.263	21°18'52.633"	86°23'53.927"		
75	A	437620.5168	2357080.983	21°18'52.431"	86°23'54.691"	1.29	0.52
	B	437559.5015	2357143.834	21°18'54.468"	86°23'52.565"		
	C	437587.974	2357186.585	21°18'55.862"	86°23'53.548"		
	D	437659.9722	2357137.72	21°18'54.281"	86°23'56.053"		
77	C	437587.974	2357186.585	21°18'55.862"	86°23'53.548"	0.97	0.39
	D	437659.9722	2357137.72	21°18'54.281"	86°23'56.053"		
	E	437677.202	2357190.59	21°18'56.003"	86°23'56.644"		
	F	437644.9206	2357204.174	21°18'56.441"	86°23'55.522"		
	G	437596.6267	2357222.897	21°18'57.044"	86°23'53.843"		
78	F	437644.9206	2357204.174	21°18'56.441"	86°23'55.522"	0.46	0.18
	G	437596.6267	2357222.897	21°18'57.044"	86°23'53.843"		
	H	437615.2815	2357261.145	21°18'58.290"	86°23'54.486"		
	I	437658.4769	2357230.957	21°18'57.314"	86°23'55.989"		
76	H	437615.2815	2357261.145	21°18'58.290"	86°23'54.486"	0.94	0.38
	I	437658.4769	2357230.957	21°18'57.314"	86°23'55.989"		
	J	437683.9569	2357214.663	21°18'56.787"	86°23'56.876"		
	K	437716.512	2357258.304	21°18'58.210"	86°23'58.000"		
	L	437650.5592	2357290.244	21°18'59.241"	86°23'55.706"		
79	A	437723.1881	2357294.77	21°18'59.397"	86°23'58.227"	0.5	0.2
	B	437678.631	2357322.969	21°19'00.309"	86°23'56.677"		
	C	437702.385	2357355.37	21°19'01.366"	86°23'57.497"		
	D	437746.905	2357321.985	21°19'00.285"	86°23'59.046"		

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80	A	437797.5885	2357378.028	21°19'02.115"	86°24'00.798"	0.5	0.2
	B	437774.2402	2357395.868	21°19'02.692"	86°23'59.986"		
	C	437730.5556	2357347.685	21°19'01.119"	86°23'58.476"		
	D	437746.905	2357321.985	21°19'00.285"	86°23'59.046"		
80	A	437642.0318	2357295.156	21°18'59.400"	86°23'55.410"	0.78	0.31
	B	437609.3863	2357309.107	21°18'59.850"	86°23'54.275"		
	C	437667.9729	2357383.614	21°19'02.280"	86°23'56.299"		
	D	437696.2658	2357360.791	21°19'01.541"	86°23'57.284"		
81	A	437769.1778	2357399.737	21°19'02.817"	86°23'59.809"	0.96	0.39
	B	437727.5871	2357352.402	21°19'01.272"	86°23'58.372"		
	C	437679.7831	2357393.178	21°19'02.593"	86°23'56.707"		
	D	437717.258	2357439.41	21°19'04.101"	86°23'58.002"		
84	D	437717.258	2357439.41	21°19'04.101"	86°23'58.002"	1.58	0.64
	E	437813.272	2357375.149	21°19'02.023"	86°24'01.343"		
	F	437828.105	2357439.032	21°19'04.103"	86°24'01.850"		
	G	437761.25	2357491.314	21°19'05.795"	86°23'59.522"		
83	F	437828.105	2357439.032	21°19'04.103"	86°24'01.850"	0.73	0.29
	G	437761.25	2357491.314	21°19'05.795"	86°23'59.522"		
	H	437781.751	2357515.825	21°19'06.595"	86°24'00.230"		
	I	437849.287	2357474.514	21°19'05.259"	86°24'02.580"		
85	H	437781.751	2357515.825	21°19'06.595"	86°24'00.230"	0.84	0.34
	I	437849.287	2357474.514	21°19'05.259"	86°24'02.580"		
	J	437878.7675	2357496.274	21°19'05.971"	86°24'03.601"		
	K	437806.199	2357553.884	21°19'07.835"	86°24'01.074"		
86	J	437878.7675	2357496.274	21°19'05.971"	86°24'03.601"	1.18	0.47
	K	437806.199	2357553.884	21°19'07.835"	86°24'01.074"		
	L	437854.6391	2357604.724	21°19'09.495"	86°24'02.749"		
	M	437899.608	2357531.141	21°19'07.107"	86°24'04.319"		
87	M	437899.608	2357531.141	21°19'07.107"	86°24'04.319"	1.14	0.46
	O	437831.9365	2357641.04	21°19'10.673"	86°24'01.956"		
	N	437911.882	2357648.132	21°19'10.914"	86°24'04.730"		
94	A	437787.8612	2357201.523	21°18'56.372"	86°24'00.484"	1.03	0.42
	B	437722.278	2357245.52	21°18'57.795"	86°23'58.202"		
	C	437762.8012	2357282.484	21°18'59.003"	86°23'59.603"		
	D	437822.0358	2357259.12	21°18'58.250"	86°24'01.663"		
93	C	437762.8012	2357282.484	21°18'59.003"	86°23'59.603"	1.03	0.41
	D	437822.0358	2357259.12	21°18'58.250"	86°24'01.663"		
	E	437865.466	2357317.693	21°19'00.161"	86°24'03.162"		
	F	437814.5404	2357337.91	21°19'00.812"	86°24'01.392"		
91	A	438009.2977	2357520.517	21°19'06.775"	86°24'08.128"	0.87	0.35
	B	438051.2177	2357511.93	21°19'06.501"	86°24'09.584"		
	C	438066.3937	2357591.039	21°19'09.076"	86°24'10.101"		
	D	438019.4584	2357596.855	21°19'09.259"	86°24'08.471"		

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90	C	438066.3937	2357591.039	21°19'09.076"	86°24'10.101"	0.92	0.37
	D	438019.4584	2357596.855	21°19'09.259"	86°24'08.471"		
	E	438026.28	2357675.49	21°19'11.818"	86°24'08.697"		
	F	438077.4511	2357661.949	21°19'11.384"	86°24'10.475"		
92	A	437827.2491	2357394.979	21°19'02.670"	86°24'01.826"	1.88	0.76
	B	437883.6474	2357332.347	21°19'00.639"	86°24'03.792"		
	C	437933.4175	2357428.958	21°19'03.788"	86°24'05.506"		
	D	437908.4188	2357443.612	21°19'04.261"	86°24'04.637"		
	E	437863.9946	2357469.653	21°19'05.103"	86°24'03.091"		
89	D	437908.4188	2357443.612	21°19'04.261"	86°24'04.637"	1.92	0.77
	E	437863.9946	2357469.653	21°19'05.103"	86°24'03.091"		
	F	437900.8471	2357509.788	21°19'06.413"	86°24'04.365"		
	G	437916.1322	2357554.502	21°19'07.869"	86°24'04.890"		
	H	437925.0532	2357629.198	21°19'10.300"	86°24'05.190"		
	I	437969.7735	2357627.053	21°19'10.235"	86°24'06.742"		
	J	437951.2009	2357526.604	21°19'06.966"	86°24'06.111"		
96	A	438049.2719	2357307.829	21°18'59.862"	86°24'09.544"	1.5	0.6
	B	438084.9732	2357253.572	21°18'58.102"	86°24'10.790"		
	C	438164.0151	2357272.367	21°18'58.723"	86°24'13.531"		
	D	438144.4368	2357313.384	21°19'00.055"	86°24'12.846"		
97	C	438164.0151	2357272.367	21°18'58.723"	86°24'13.531"	2.49	1
	D	438144.4368	2357313.384	21°19'00.055"	86°24'12.846"		
	E	438111.02	2357382.721	21°19'02.306"	86°24'11.677"		
	F	438189.9311	2357409.587	21°19'03.189"	86°24'14.413"		
	G	438201.5287	2357391.319	21°19'02.597"	86°24'14.818"		
	H	438246.268	2357320.848	21°19'00.310"	86°24'16.380"		
99	G	438201.5287	2357391.319	21°19'02.597"	86°24'14.818"	1.85	0.74
	H	438246.268	2357320.848	21°19'00.310"	86°24'16.380"		
	I	438330.668	2357357.463	21°19'01.511"	86°24'19.305"		
	J	438266.1677	2357431.581	21°19'03.914"	86°24'17.056"		
88	I	438330.668	2357357.463	21°19'01.511"	86°24'19.305"	1.67	0.67
	J	438266.1677	2357431.581	21°19'03.914"	86°24'17.056"		
	K	438341.9698	2357473.409	21°19'05.284"	86°24'19.682"		
	L	438382.545	2357425.109	21°19'03.718"	86°24'21.097"		
98	A	438383.857	2357336.059	21°19'00.822"	86°24'21.154"	0.51	0.2
	B	438342.054	2357351.334	21°19'01.313"	86°24'19.701"		
	C	438378.999	2357404.803	21°19'03.057"	86°24'20.976"		
	C	438400.732	2357385.477	21°19'02.431"	86°24'21.733"		

TRUE COPY ATTESTED

 10/11/24
 TAHASILDAR
 KHAIRA